

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH**

...
**ORIGINAL APPLICATION NO.063/00548/2018 &
MAs No. 063/00756/2018 & 063/00943/2018**

Chandigarh, this the 4th day of July, 2018

...
**CORAM:HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J) &
HON'BLE MS. P. GOPINATH, MEMBER (A)**

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Kuldeep Kumar S/o Sh. Gidia Ram aged about 51 years R/o Village Upper Maned, PO Chetru, Dharmshala, District Kangra, H.P. 176209, working as Casual worker (NTS) with minimum wages status and posted at Kotla Fort, Kotla District – Kangra H.P.

....Applicant

(Argued by: Mr. Vicky Sharma, Advocate proxy for Mr. Ashwani Verma, Advocate)

Versus

1. Union of India through Secretary, Ministry of Human Resources & Development, Shashtri Bhawan, Dr. Rajendra Prashad Road, New Delhi -110001.
2. The Deputy Director (Admn) on behalf of the Director General Archaeological Survey of India, 24, Tilak Marg, New Delhi - 110001.
3. The Superintending Archeologist, Archaeological Survey of India, Shimla Circle, C.G.O. Complex Longwood Shimla Himachal Pradesh – 171002.
4. The Conservation Asstt. Archaeological Survey of India Sub Division, Kangra Fort, Kangra Himachal Pradesh – 176001.

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Respondents

(Argued by: Mr. Ram Lal Gupta, Advocate)

**ORDER (Oral)
SANJEEV KAUSHIK, MEMBER (J)**

MA No. 063/00756/2018

1. This MA has been filed by the respondents for placing on record the accompanying affidavit and the relieving order dated 05.05.2018.
2. For the reasons stated therein, the MA is allowed and the accompanying documents are taken on record.

MA No. 063/00943/2018 & Main O.A.

1. Through the present MA, the respondents wish to place on record an order dated 21.05.2018 (Annexure R-1), whereby the transfer order of the applicant has been cancelled. On the basis thereof, learned counsel has prayed for dismissal of the O.A. MA is allowed and Annexure R-1 is taken on record.

2. We have gone through the pleadings and the letter (Annexure R-1). As the transfer order, which is under challenge in this O.A., has been cancelled, the present O.A. has been rendered infructuous and is dismissed as such.

**(P. GOPINATH)
MEMBER (A)**

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**(SANJEEV KAUSHIK)
MEMBER (J)**

Dated:04.07.2018

